GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 6167
TO BE ANSWERED ON 11TH APRIL, 2017

CHHATTISGARH MODEL OF PDS

6167.   SHRI J.J.T. NATTERJEE:

Will the Minister of **CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION** उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a)   whether the Government is considering "Chhattisgarh model" as the best model of PDS for the country, if so, the details thereof;

(b)   whether the Government is planning to introduce the same model in other States also;

(c)   if so, the details thereof;

(d)   the major achievements of PDS, State-wise; and

(e)   the major limitation of PDS is it current exists?

A N S W E R
MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (c) State Government of Chhattisgarh has been appreciated by the Government for computerization of Public Distribution System and use of Computerised Online Real- time Electronic (CORE) PDS. Among the various modules,   online allocation of ration, supply chain computerization, ration card digitization, Fair Price Shop (FPS) automation with the help of Point of Sale devices empowering beneficiary to go to any FPS of his choice in COREPDS are some of the positive points identified by the Government. With an aim to improve the functioning of TPDS, the best practices followed by States/UTs, including those in the State of Chhattisgarh, are shared with States/UTs on a regular basis through advisories, meetings, conferences, etc. A Common Application Software (CAS) has also been got prepared through National Informatics Centre (NIC) and given to States/UTs, which incorporates the various best practices in different States /UTs.

(d) & (e): With a view to curb leakage and eradication of inclusion and exclusion errors, Government is emphasizing end to end computerization of PDS in all States/UTs. Direct Benefit Transfer(DBT) is also being implemented in UTs of Chandigarh, Puducherry & urban areas of Dadra & Nagar Haveli. State-wise achievement is at Annex.

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ANNEX REFERRED TO IN REPLY TO PARTS (d) & (e) OF UNSTARRED QUESTION NO 6167 TO BE ANSWERED ON 11TH APRIL, 2017 IN LOK SABHA.

Status of End-to-End Computerization of TPDS Operations

(as on 31.03.2017)

Sl.	States/UTs	Digitization of Ration Cards	Aadhaar Seeding in RCs	Online Allocation of Foodgrains	Computerization of Supply-chain Management	Transparency Portal	Online Grievance Redressal	Toll Free Helpline Numbers	Operational ePoS
1	Andhra Pradesh	100	100%	Implemented	Implemented	Yes	Yes	Yes	29,546
2	Chandigarh	100	100%	NA	NA	Yes	Yes	Yes	DBT (Cash)
3	Chhattisgarh	100	**97%**	Implemented	Implemented	Yes	Yes	Yes	12,171
4	Dadra & Nagar Haveli	100	94%	Implemented	Implemented	Yes	Yes	Yes	62
5	Daman & Diu	100	100%	Implemented	Implemented	Yes	Yes	Yes	51
6	Gujarat	100	93%	Implemented	Implemented	Yes	Yes	Yes	17,077
7	Puducherry	100	100%	NA	NA	Yes	Yes	Yes	DBT (Cash)
8	Jharkhand	100	96%	Implemented	Implemented	Yes	Yes	Yes	20,361
9	Karnataka	100	100%	Implemented	Implemented	Yes	Yes	Yes	3,877
10	Madhya Pradesh	100	**89%**	Implemented	Implemented	Yes	Yes	Yes	22,401
11	Rajasthan	100	95%	Implemented	-	Yes	Yes	Yes	25,685
12	Tamil Nadu	100	100%	Implemented	Implemented	Yes	Yes	Yes	34,773
13	Telangana	100	100%	Implemented	Implemented	Yes	Yes	Yes	1,622
14	Andaman & Nicobar	100	97%	Implemented	Implemented	Yes	Yes	Yes	290
15	Delhi	100	100%	Implemented	Implemented	Yes	Yes	Yes	28
16	Goa	100	89%	Implemented	Implemented	Yes	Yes	Yes	42
17	Haryana	100	**91%**	Implemented	Implemented	Yes	Yes	Yes	9,395
18	Himachal Pradesh	100	96%	Implemented	Implemented	Yes	Yes	Yes	0
19	Maharashtra	100	87%	Implemented	Implemented	Yes	Yes	Yes	8,392
20	Odisha	100	86%	Implemented	Implemented	Yes	Yes	Yes	1,086
21	Punjab	100	97%	Implemented	-	Yes	Yes	Yes	0
22	Sikkim	100	73%	Implemented	-	Yes	Yes	Yes	20
23	Tripura	100	92.55%	Implemented	Implemented	Yes	Yes	Yes	25
24	Uttar Pradesh	100	**75%**	Implemented	-	Yes	Yes	Yes	750
25	Arunachal Pradesh	100	44.50%	-	-	Yes	-	Yes	0
26	Assam	100	0	Implemented	-	Yes	Yes	Yes	0
27	Bihar	100	49.89%	Implemented	Implemented	Yes	Yes	Yes	59
28	Jammu and Kashmir	100	62%	Upto TSO	-	Yes	-	Yes	0
29	Kerala	100	98%	Implemented	-	Yes	Yes	Yes	0
30	Lakshadweep	100	98%	-	NA	Yes	Yes	Yes	0
31	Manipur	100	1.28%	Partial	-	Yes	Yes	Yes	0
32	Meghalaya	100	0%	-	-	Yes	Yes	Yes	0
33	Mizoram	100	11.86%	Implemented	-	Yes	Yes	Yes	0
34	Nagaland	100	6.50%	-	-	Yes	Yes	Yes	0
35	Uttarakhand	100	90%	Implemented	-	Yes	Yes	Yes	8
36	West Bengal	100	62%	Implemented	Implemented	Yes	Yes	Yes	0
Total		**100%**	**77.04%**	**30***	**20**	**36**	**33**	**36**	**1,86,726**

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